- (b) There had not been any incident of shooting at embassy officials. However, there was an attempt to kidnap the Military Attache in our High Commission in Canberra. Incidents of bomb-throwing, which, however, did not cause any damage were reported by our Missions in Kath-mandu, Copenhagen and Ottawa. The High Commission of India building in Canberra was destroyed in a fire on 29th August, 1977. The cause *0f* the fire has still not been determined.
- (c) Apart from providing india-based Security Guards wherever the situation warranted it, we have advised the Missions | Posts to observe and intensify departmental security instructions issued from time to time and keep close liaison with local security agencies and Foreign offices as provision of security for Our personnel is basically the responsibility of the host Government concerned

#### PAPERS LAID ON THE TABLE

Report (year ended the 31st July, 1977) and Accounts of the Electronics Trade and Technology Development Corporation Limited, New Delhi and related papers

THE PRIME MINISTER (SHRI MORARJI R. DESAI); Sir. I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) Third Annual Report and Accounts of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year ended the 31st July, 1977, together with the Auditors' Report on the Accounts and the comments 0f the Comptroller and Auditor General of India thereon
- (ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-2198/78 for (i) and (ii)-]

Statement on the action taken or proposed to be taken on the conventions and Recommendations adopted at the Pixty-second (Maritime) Session of the international Labour Conference hela at Geneva

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, I beg to lay on the Table a statement (in English and Hindi) on the action taken or proposed to be taken on the Conventions and Recommendations adopted at the Sixty-second (Maritime) Session of the International Labour Conference held in Geneva in October, 1976. [Placed in Library. See No. LT-2199/78.]

Ministry of Steel and Mines (Department of Steel) Notification

इस्पात ग्रीर खान मंत्रालय में राज्य मंत्री (श्री करिया नुंडा): श्रीमन् मैं ग्रापकी अनुमति से इस्पात ग्रीप खान मंत्रालय (इस्पात विमाग) को ग्रिश्चिस्त्रवना काण्याण संग् 257(ई) ईण्एसण्एसण्न्योण्एमण्एमण् इस्पात ग्रीर खान-2 ए, दिनांक 10 ग्रभैल, 1978 को एक प्रति (ग्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता है।

[Placed in Library, See No. LT-2188/78].

- I. Notification of the Election Commission of India
- D. Notification of the Ministry of Law, Justice and Company Affairs (De. partment of Companies Affairs)

विधि, न्याय ग्रौर कन्यनी कार्य मंत्रालय में राज्य मंत्री (श्री नर्रांसह): श्रीमन, मैं ग्रापकी अनुमति स निम्नलिखित पत्र सभा-पटल पर रखता हुं:—

(1) लोक प्रतिनिधित्व अधिनियम, 1950 की धारा 13 की उपधारा (3) के अधीन भारत निर्वाचन आयोग की अधिस्वना काल्याल्यां (ई) दिनांक 22 मार्च, 1978 की एक प्रति (अंग्रेजी तथा हिन्दी में) | [Placed in Library. See No. LT-2109/78].

# [श्री नरसिंह]

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(2) कम्पनी ग्रधिनियम, 1956 की घारा 637 की उपधारा (3) के अधीन विधि, त्याय ग्रीर कम्पनी कार्य मंत्रालय (कम्पनी कायं विभाग) की ग्रिधिसूचना सा० का० नि० सं० 477, दिनांक 15 ग्रप्रैल, 1978 एक प्रति (ग्रंग्रेजी तथा हिन्दी में)। [Placed in Library. See No. LT-2189/78].

### MINUTES OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

PROF. N. M. KAMBLE (Maharashtra): Sir, I beg to lay on the Table a copy each of the Minutes of the First to Thirty-Seventh Sittings 0f the Committee 0n the Welfare of Scheduled Castes and Scheduled Tribes.

## REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

PROF. N. M. KAMBLE (Maharashtra): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Twenty-second Report of the Co-mmit-tee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Agriculture and Irrigation (Department of Food)—Reservation for, and employment of, Scheduled Castes atid Scheduled Tribes in the Food Corporation of India

#### REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI S. A. KHAJA MOHIDEEN (Tamil Nadu): Sir, I beg to lay on the Table a copy each Of the following Reports of the Public Accounts Com mittee:-

(i) Seventy-ninth Report on paragraph 6 of the Report of the Comptroller and Auditor General of India for the year 1975-7&, Union Government (Civil), Revenue Receipts, Volume II. Direct Taxes, relating to arrears of Tax Demand.

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- (n) Eightieth Report on paragraphs 48, 90 and 94 of the Report of the Comptroller and Auditor General of India for the year 1975-76, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes, relating to Union Excise Duties.
- (iii) Eighty-second Report on Review of Guide-line for 1972-73— Crash Scheme for Rural Employment.

#### REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

**KUMUDBEN** SHRIMATI MANI-SHANKER JOSHI (Gujarat); Sir, I beg to lay on the Table a copy of the Eleventh Report of the Committee on Public Undertakings (1977-78) on Extravagant Expenditure on Guest Houses maintained by Public Undertakings and Minutes of the sitting of the Committee relating thereto.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC **IMPORTANCE**

#### Reported Large scale Desertion by Refugees from the Dandakaranya Rehabilitation Camp and the Problems arising therefrom

SHRI BHAIRAB CHANDRA MAHANTI (Orissa): Sir, I rise to call the attention of the Minister of Works and Housing and Supply and Rehabilitation to the reported large-scale desertion by refugees from the Dandakaranya rehabilitation camp and the problems arising therefrom.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): Sir, there have been